

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 109
(IB)-24(PB)/2020

IN THE MATTER OF:

Sharad Chaudhary & ors

Vs.

M/s. CHD Developers Ltd.

.... Applicant/petitioner

.... Respondent

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 15.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent:

Mr. Anand Sukla for C.S Gupta Advocate.

ORDER

For order see, CP No. (IB)-1775(PB)/2018.

15.01.2020
Aarti Makker